

O.N.G.C. STRIKE

5254. SHRI S. KUNDU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received a note submitted by Shri Sanat Meheta, M.L.A. on behalf of the Oil and Natural Gas Commission employees Mazdoor Sabha about the non-implementation of points agreed to by the Oil & Natural Gas Commission; and

(b) if so, the steps Government are taking to implement the promises?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) Yes, Sir.

(b) The note has been passed on to O.N.G.C. for suitable action.

POWER FOR IRRIGATION PURPOSES

5255. SHRI S. KUNDU: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have issued any instructions to the Orissa Government to reserve certain percentage of electricity for irrigation purposes; and

(b) if so, the details thereof and how far they have been implemented?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.

(b) Does not arise.

FINANCIAL ASSISTANCE TO WEST BENGAL

5256. SHRI B. K. DASCHOWDHURY: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loan, grants and subsidy made available to the West Bengal State annually for developmental activities during the last five years;

(b) whether the West Bengal Government had utilised the financial assistance fully;

(c) if not, the reasons therefor; and

(d) whether Government propose to allot more funds to the West Bengal Government for its development in view of backwardness of the State?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) A statement is laid on the Table of the House.

(b) The assistance given to the State Government was fully utilised on approved development programmes.

(c) Does not arise.

(d) The level of development is taken into account while determining the amount of Central assistance. The question of allotting more funds does not, therefore, arise.

Statement

LOANS AND GRANTS TO WEST BENGAL STATE FOR DEVELOPMENT (STATE PLAN AND CENTRALLY SPONSORED SCHEMES)

(Rs. in Crores)		
Year	Loan	Grant
(1)	(2)	(3)
1962-63	16.08	6.88
1963-64	22.05	11.09
1964-65	28.34	12.60
1965-66	31.65	18.05
1966-67	24.90	14.18

ALLOCATIONS TO WEST BENGAL FOR INDIGENOUS SYSTEMS OF MEDICINE

5257. SHRI B. K. DASCHOWDHURY: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any amount was allotted to the West Bengal Government for indigenous systems of medicine in the Third Five Year Plan.

(b) if so, the amount allocated and whether it was paid fully; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c). An amount of Rs. 100,000 was allocated for Centrally sponsored schemes to the Government of West Bengal in respect of Indigenous Systems of Medicine in the Third Five Year Plan. An amount of Rs. 70,000 was actually released by the Central Government on the basis of the actual expenditure incurred by the State Government.

SUBSIDY TO WEST BENGAL FOR ELECTRICITY FOR AGRICULTURAL PURPOSES

5258. SHRI B. K. DASCHOWDHURY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the amount of subsidy given to West Bengal for the supply of electricity for agricultural purposes during the years 1966-67 and 1967-68; and

(b) the amount spent for augmenting agricultural production in West Bengal?

THE MINISTER OF IRRIGATION AND POWER (DR K. L. RAO): (a) and (b). No subsidy has been paid by the Government of India to West Bengal for supply of electricity for agricultural purposes during the years 1966-67 and 1967-68. Earmarked Central assistance of Rs. 2.5 crores and Rs. 2 crores for 1966-67 and 1967-68 respectively has been provided to West Bengal for implementation of rural electrification schemes with a bias towards energisation of irrigation pump-sets for increasing agricultural production.

WELFARE OF SCHEDULED TRIBES IN WEST BENGAL

5259. SHRI B. K. DASCHOWDHURY: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the amount proposed to be spent on social welfare of the Scheduled Tribes in West Bengal during 1967-68; and

(b) the details of amount to be spent on plains and Agency areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) Rs. 53.57 lakhs.

(b) There are no "Agency" areas in West Bengal.

डू बम्बई में पैसिलिन का इंजेक्शन लगाये जाने के कारण मृत्यु

5260. श्री यशवन्त सिंह कुराबाह: क्या स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्री 10 अगस्त, 1967 के प्रतारकित प्रश्न संख्या 8652 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या बम्बई में पैसिलिन का इंजेक्शन लगाये जाने के बाद मृत्यु होने के कारणों की इस वीच जांच कर ली गई है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) ये इंजेक्शन किन कारखानों में बनाये जाते हैं तथा वे कहाँ-कहाँ स्थित हैं?

स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्रालय में उपमंत्री (श्री व० सु० मूर्ति): (क) से (ग). 1965-66 में मृत्यु के 19 मामलों की रिपोर्ट बम्बई के कोरोनर कोर्ट को की गई थी तथा उसने बम्बई के सर्जन जनरल को जो रिपोर्ट भेजी है उससे पता चलता है कि सब मौतें पैसिलिन की प्रतिक्रिया से नहीं हुईं अपितु कुछ मामलों में स्ट्रेटोमाइसिन, टिटेनस इंजेक्शन इत्यादि जैसी दूसरी औषधियां भी दी गईं बतई गई हैं। बम्बई के कोरोनर ने इस रिपोर्ट में यह भी नहीं बताया है कि वे मौतें कम मानक के इंजेक्शनों से हुईं थीं। इन 19 मामलों में से एक की छानबीन महाराष्ट्र राज्य के अग्निब निबंधन